NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

PRESENT: SHRI B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL)

> SHRI V. NALLASENAPATHY MEMBER (TECHNICAL)

Attendance-cum-order sheet in the case of M/s. Eagle Agro Farms Pvt. Ltd. & Ors.

<u>CP No. 06/2015</u> u/s <u>397-398</u> DATE : <u>11.07.2016</u> TIME: <u>10.30 A M</u>

SR. NO **NAME**

DESIGNATION

SIGNATURE

Mayur Khandeparkar Advocates alw Rahy D. Oak. For Resp. No. 1,2,3,689

<u>Order</u>

C.P No. 06/397-398/NCLT/MB/MAH/2015

- Petitioner side is absent. Respondent side Counsel is present. 1.
- Since this matter has come first time for hearing before NCLT, the 2. Respondents are directed to communicate the next date of hearing to the Petitioners.
- List this matter on 16th September, 2016 at 10.30 a.m. for final 3. hearing.

B.S.V. PRAKASH KUMAR Member (Judicial)

V. NALLASENAPATHY Member (Technical)

Dated: 11th July, 2016.